## GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:582 ANSWERED ON:03.08.2011 CHOPPER TRAINING FACILITIES

Maadam Shri Vikrambhai Arjanbhai;Naik Dr. Sanjeev Ganesh;Panda Shri Baijayant;Patil Shri Sanjay Dina ;Pradhan Shri Nityananda;Swamygowda Shri N Cheluvaraya Swamy

## Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the existing infrastructure for training of helicopter pilots and crew members is adequate in the country;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government proposes to upgrade the training facilities so as to contain chopper accidents in future;
- (d) if so, the details thereof;
- (e) the details of chopper accidents reported during 2010 and 2011 so far indicating the main causes of such accidents, losses incurred, number of persons died/injured and compensation paid;
- (f) whether the Government proposes to employ pilots and other staff in airlines on contractual basis; and
- (g) if so, the details thereof alongwith the steps taken/proposed to be taken by the Government to control chopper accidents in the country?

## **Answer**

## MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

- (a) and (b):- HAL Rotary Wing, Bangalore is imparting ab initio training to pilots for helicopters in India. The mandated activities of National Flying Training Institute, Gondia also include training for Commercial Helicopter Pilot Licence (CHPL).
- (c) and (d):- It is proposed to start CHPL training at Indira Gandhi Rashtriya Uran Akademi (IGRUA), Rae Bareli.
- (e):- Details of accident occurred during 2010 and 2011 are annexed.
- (f) and (g):- Employment of pilots and other staff is done by the airline operators as per their respective HR policies. As regards steps for controlling chopper accidents, various accident prevention programmes have been initiated by DGCA, which include safety audits, surveillance inspections, dissemination of safety information, issue of Air Safety Circular/ Civil Aviation Requirements, establishment of Aviation Safety Board etc. Further, safety recommendations emanating from investigation of aircraft accidents are followed up for implementation by the concerned agencies to prevent recurrence of similar accidents.